

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3489
TO BE ANSWERED ON 23.03.2017

TIMELY PAYMENT TO WORKERS UNDER MGNREGS

3489. SHRI SIRAJUDDIN AJMAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any report has been received regarding delayed payment to workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) particularly by the various Post Offices in the country;
- (b) the number of cases relating to delayed payment of wages reported under MGNREGS during each of the last three years and the current year, State/UT-wise; and
- (c) the action taken by the Government for timely payment of wages to workers under the said scheme and provisions made for compensation to workers for delayed payment of wages?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The beneficiaries holding account in post offices are paid through the e-FMS system by which credits are made to the accounts of the Head post-offices along with the list of the beneficiaries to be paid. The payments are then made to workers through sub-post offices and Branch Post offices. Since, Department of Posts is not fully on core banking solution like banks, the delay payments have been reported from the field level.

(b): As per Management Information System (MIS), State/UT-wise details of percentage of transaction paid with delay under MGNREGS during the last three years and the current year (as on 20.03.2017) is at **Annexure**.

(c): The following efforts have been made by Government to reduce the delays in payment of wages to the MGNREGA workers:

- The Ministry has introduced e-FMS system. Under this system, the expenditure is done by making e-Payments towards wage, material and administrative expenses.
- The Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT for direct payment of wages into workers account during current FY.
- The Government has started making the e-Payment through PFMS
- Dashboard to monitor pending FTOs at various levels.
- All cases of delayed payment attract compensation @ 0.05% per day of delay which is paid by the State Governments.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3489 dated 23.03.2017.

Percentage of transactions paid with delay

S. No	States	2013-14	2014-15	2015-16	2016-17*
1	ANDHRA PRADESH	21.88	58.81	19.48	9.68
2	ARUNACHAL PRADESH	67.89	69.72	91.20	76.21
3	ASSAM	14.67	68.20	79.96	31.79
4	BIHAR	73.06	84.14	85.23	60.06
5	CHHATTISGARH	49.44	71.20	92.36	81.81
6	GOA	49.61	57.67	69.35	39.51
7	GUJARAT	61.67	55.01	65.72	60.67
8	HARYANA	34.97	83.09	70.29	44.55
9	HIMACHAL PRADESH	49.28	80.55	70.40	64.69
10	JAMMU AND KASHMIR	78.03	89.69	88.32	86.74
11	JHARKHAND	5.17	31.94	28.37	23.13
12	KARNATAKA	71.92	88.50	69.39	56.09
13	KERALA	79.71	84.14	80.46	25.27
14	MADHYA PRADESH	63.50	84.07	72.43	52.52
15	MAHARASHTRA	69.27	74.03	65.40	55.24
16	MANIPUR	20.15	12.62	17.93	14.48
17	MEGHALAYA	73.57	93.50	99.25	91.59
18	MIZORAM	1.89	1.71	20.87	29.90
19	NAGALAND	59.73	80.96	96.47	92.13
20	ODISHA	49.99	80.39	63.04	65.70
21	PUNJAB	80.40	96.79	86.24	53.64
22	RAJASTHAN	85.20	61.23	54.80	24.52
23	SIKKIM	29.44	56.71	58.09	27.63
24	TAMIL NADU	22.14	71.69	68.28	90.60
25	TELANGANA	57.74	64.34	31.86	15.15
26	TRIPURA	5.12	30.98	43.79	29.34
27	UTTAR PRADESH	25.65	81.70	79.98	77.78
28	UTTARAKHAND	73.35	67.48	75.61	31.81
29	WEST BENGAL	80.92	95.83	82.83	76.91
30	ANDAMAN AND NICOBAR	58.67	82.03	83.38	53.96
31	LAKSHADWEEP	60.21	49.96	38.32	0.00
32	PUDUCHERRY	49.55	53.68	79.84	99.61
	Total	44.31	71.61	63.07	53.57

*as on 20.03.2017